

S.No.29

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CA 42/2022 in CP No.469/241/HDB/2018
u/s. 241 of Companies Act

IN THE MATTER OF:

M.Sai Sudhakar

...Petitioner

Vs

MSR Housing & Resorts Pvt Ltd & 5 others

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Ld. Counsel Smt. Sandhya Rani for the Petitioner and Ld. Counsel Shri. Dheeraj for R1 to 5 present. It is represented that pleadings have been uploaded. Since pleadings are completed, list the matter for hearing on 04.01.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)